

**(TO BE PUBLISHED IN PART IV OF THE DELHI GAZETTE EXTRAORDINARY)**  
**GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI**  
**DEPARTMENT OF TRADE & TAXES**  
**VYAPAR BHAWAN : I.P.ESTATE: NEW DELHI -110 002**

No.F.3(384)/Policy/VAT/2013/942-953

Dated: 07-11-2013

**NOTIFICATION**

In partial modification of Notification No.7(420)/Policy/VAT/2011/1203-1213 dated 11/02/2013 regarding submission of audit report in Form AR-I for the year 2012-13 by dealer having turnover of Rs.10 crores or more, I Prashant Goyal, Commissioner, Value Added Tax, in exercise of the powers conferred under Section 49 and 70 of the Delhi Value Added Tax Act, 2004 read with Rule 42A of the Delhi Value Added Tax Rules, 2005 hereby extend the date of filing of the said report to 02/12/2013 instead of 15/11/2013.

Other contents of the notification shall remain unchanged.

**(Prashant Goyal)**  
**Commissioner, Value Added Tax**

No.F.3(384)/Policy/VAT/2013/942-953

Dated: 07-11-2013

Copy forwarded for information and necessary action to:-

1. The Principal Secretary (Finance), Finance Department, Govt. of NCT of Delhi, Delhi Sachivalaya, New Delhi-02.
2. The Principal Secretary (GAD), Govt. of NCT of Delhi, Delhi Sachivalaya. New Delhi one spare copy for publication in Delhi Gazette Part-IV(extraordinary) in today's date.
3. The Principal Secretary to the Chief Minister, Govt. of NCT of Delhi, Delhi Sachivalaya, New Delhi-02.
4. All Special/Addl./Joint Commissioners, Department of Trade & Taxes, Vyapar Bhawan, I.P.Estate, New Delhi.
5. The Addl.Commissioner (PR), Department of Trade & Taxes, Vyapar Bhawan,, I.P.Estate, New Delhi to arrange to give wide publicity to this notification.
6. The Programmer(EDP), Department of Trade & Taxes, Vyapar Bhawan, I.P.Estate, New Delhi to upload the Notification on the website of the Department.
7. The Deputy Director (Policy), Department of Trade & Taxes, Vyapar Bhawan, I.P.Estate, New Delhi.
8. All VATOs/AVATOs Department of Trade & Taxes, Vyapar Bhawan, I.P.Estate, New Delhi through their Zonal Incharge.
9. The President/Secretary, Sales Tax Bar Association (Regd.), Vyapar Bhawan, I.P.Estate, New Delhi
10. The Registrar, VAT Appellate Tribunal, Department of Trade & Taxes, Vyapar Bhawan, I.P.Estate, New Delhi.
11. P.S to the Commissioner, Department of Trade & Taxes, Department of Trade & Taxes, Vyapar Bhawan, I.P.Estate, New Delhi.
12. Guard File.

**(Lokesh Chandra)**  
**Value Added Tax Officer (Policy)**